

F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

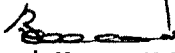
Date: 7 September 2020

CIRCULAR

To ensure transparency in listing of the matters for e-hearing, the Hon'ble President directs that weekly returns shall be filed in the following format:-

Sl. No.	Date of receipt of request	Appeal No.	Party	Counsel	Date of Listing	If not listed, the reason thereof

The weekly returns shall be submitted on a register to the Senior Member on every Friday. The return shall contain all the requests received from Monday to Thursday evening. A soft copy of the returns shall be sent to cestat08@gmail.com.


(Bineesh Kumar K.S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Notice Board/ Website.